

इन्कब के बोलाओं मे अग्रहारण की वृदी, पूर्णों के उत्पादन और अन्य कारणों के कारणों की क्षतिग्रस्त मात्रा इस प्रकार है :—

वर्ष	क्षतिग्रस्त मात्रा (मीट्री टन में)
1969-70	874.20
1970-71	1327.90
1971-72	2489.92

**Victims of Paralysis following consumption of "Khesari Dal" in West Bengal**

2981 SHRI SAMAR GUHA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state.

(a) whether his attention has been drawn to a report circulated by UNI from Calcutta on the 12th February, 1973 that 80 persons belonging to 35 families in Lalbag and Rainagar areas of Murshidabad District of West Bengal became victims of paralysis following consumption of 'Khesari Dal';

(b) if so, the effect of such adulterated 'Dal'; and

(c) the steps taken by the Government to check effect of such adulterated food commodities?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Yes.

(b) Consumption of large amount of pulse lathyrus sativus (khesari dal) causes lathyrism—a disease affecting the nervous system and produces spastic paralysis mostly confined to the lower limbs in man. The disease does not kill a man, but makes the victim a cripple for life.

(c) Necessary steps under the Prevention of Food Adulteration Act are to be taken by the State Governments. The Government of India continue to exhort the States to take strict measures for checking adulteration of food commodities.

**Demonstration at Seminar in Aligarh Muslim University**

2982. SHRI SAMAR GUHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Education Minister was prevented from addressing a seminar at Aligarh Muslim University on the 15th February, 1973;

(b) if so, the nature and the reasons for students demonstration; and

(c) the steps taken by Government to meet students grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b). No, Sir. However, a section of the students staged a demonstration when the Education Minister visited the Department of History of the Aligarh Muslim University on February 15, 1973.

(c) No representation was submitted by the demonstrating students.

**Demonstration by Teachers for Redressal of their grievances**

2983. SHRI SAMAR GUHA: SHRI ANANDI CHARAN DAS:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether during the month of February last West Bengal College teachers and the school teachers of Haryana, Rajasthan and Assam held

demonstrations in demand of remedial measures for their grievances;

(b) if so, the nature of their grievances; and

(c) the steps taken by Government to redress teachers' grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) The required information is being collected and will be laid on the Table of the Sabha.

**Delhi School Teachers' Cooperative House Building Society, Delhi**

2984 SHRI NARENDRA SINGH BISHT Will the Minister of AGRICULTURE be pleased to state:

(a) whether Delhi School Teachers' Cooperative House Building Society, Delhi, had asked its members long back to deposit Rs 1400 as cost of land plus Rs 1000 towards development but many members did not deposit the required money with the Society even after development work had made some headway;

(b) whether the said society had enrolled some members after August 1967 each of whom have paid Rs 2500 or more to the Society and the money paid by them has already been utilised by the Society for paying the cost of land to DDA and on developing the land, and

(c) if so, the steps Government propose to protect the interests of such members as against those who have been defaulters but are now raising disputes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) (a) and (b) An enquiry under Section 43 of the Bombay Cooperative Societies Act, 1925, as extended to the Union Territory of Delhi, has been ordered against this Society.

The office-bearers of the Society have not yet made available the accounts books and other relevant records of the Society to the Enquiry Officer. The required information would be ascertained by the Enquiry Officer during the enquiry.

(c) Necessary action will be taken by the Delhi Administration after the results of the enquiry are available.

**Delhi School Teachers' Cooperative House Building Society, Delhi**

2985 SHRI NARENDRA SINGH BISHT. Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of Government has been drawn to an advertisement appearing in the name of the Delhi School Teachers' Cooperative House Building Society Ltd., Delhi, in the "Indian Express" (daily) dated the 3rd February, 1973 (Delhi Edition) given by some so-called officiating Secretary of the said Society and if so the date from which the advertiser has been acting as officiating Secretary of the said Society,

(b) whether he was authorised to act as such at any General Body Meeting of the said Society and if so, the date on which that meeting was held, the number of members present therein and the resolutions passed and if not who authorised him to act as such, and

(c) the action taken or proposed to be taken against the officiating Secretary and Treasurer of the Society who are working in collusion to cheat the members?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The attention of the Government has been drawn to the advertisement. An enquiry under Section 43 of the Bombay Cooperative Societies Act, 1925, as extended to the Union Territory of Delhi, has been ordered against this Society.